

ORISSA HIGH COURT

FILING REPORT AS ON :14/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/20685/2025	M/S. BIRAJA CONSTRUCTIONS , JAJPUR VS STATE OF ODISHA	SUVENDU KUMAR SETHI VS	// ()	
2	D-BLAPL/14612/2025	ABUNDRA KUMAR NAIK VS STATE OF ODISHA	LALITENDU MISHRA VS	RAYAGADA TOWN /49 /2025 ()	AOR20220001610C202500036
3	D-BLAPL/14623/2025	PAPU @ NARAYAN JENA VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	BADACHANA /365 /2020 ()	AOR20220000053C202500056
4	D-BLAPL/14625/2025	TUNU @ HEMANT MALLICK @ KUNU @ HEMANT KUMAR MALLICK VS STATE OF ODISHA	KUNU @ HEMANT KUMAR MALLICK VS	NEMALO /64 /2025 ()	AOD20250000009C202500025
5	D-BLAPL/14631/2025	DEBI PRASAD DAS @ DIPU VS STATE OF ODISHA	MANJULATA DAS VS	OLATPUR /39 /2025 ()	AOD20250000009C202500026
6	D-BLAPL/14632/2025	SOMANATH NAIK @ NALUA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CDA-II /30 /2025 ()	
7	D-BLAPL/14633/2025	SANGRAM NAYAK VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	JAMANKIRA /62 /2025 ()	
8	D-BLAPL/14637/2025	SANTOSH KUMAR MISHRA VS STATE OF ODISHA	MANORANJAN PADHY VS	BORIGUMMA /122 /2021 ()	AOD20220003086C202500084
9	D-BLAPL/14645/2025	ARATI SETHI VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKA /164 /2025 ()	
10	D-BLAPL/14646/2025	SK. NASRAFFA @ NASURULLA @ SURAJ @ SK. NASURULLA VS STATE OF ODISHA	SK. NASURULLA RATH VS	KHUNTUNI /161 /2024 ()	
11	D-BLAPL/14659/2025	SAMARU SANTA VS STATE OF ODISHA	PVS NANAJI ACHARY VS	BOIPARIGUDA /93 /2022 ()	AOR20220000211C202500042

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12	D-BLAPL/14663/2025	SHIBA SANKAR PALA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /203 /2025 () //	
13	D-BLAPL/14665/2025	TOFAN PARIDA @ KANTIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /84 /2023 () //	
14	D-BLAPL/14668/2025	DEBANANDA SAGAR VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	JEYPORE VIGILANCE /13 /2023 () //	
15	D-BLAPL/14669/2025	DEBANANDA SAGAR VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	JEYPORE VIGILANCE /3 /2023 () //	
16	D-BLAPL/14671/2025	PRAMOD CHANDRA MOHANTY VS STATE OF ODISHA	MANORANJAN MUDULI VS	BIDANASI /37 /2013 () //	AOD20240000388C202500012
17	D-BLAPL/14673/2025	LUCKY @ SANTOSH KUMAR JENA VS STATE OF ODISHA	LALITENDU BHUYAN VS	RAMACHANDRAPUR /93 /2025 () //	
18	D-BLAPL/14676/2025	SUSHILI MAJHI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BARIPADA SADAR /37 /2024 () //	
19	D-BLAPL/14682/2025	BIMAL BISINGH VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	G.R.P.S.,BERHAMPUR /45 /2025 () //	
20	D-BLAPL/14684/2025	SANDEEP NAIK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	PARJANG /67 /2025 () //	
21	D-BLAPL/14690/2025	CHHOTU SENDHRIA @ SENDRIYA @ ROHAN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA /778 /2022 () //	
22	D-BLAPL/14692/2025	VASIM VS STATE OF ODISHA	RUCHI RAJGARHIA VS	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /3 /2025 () //	
23	D-CMAPL/20502/2025	UNION OF INDIA	BISWAJIT MAHARANA	//	

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		VS	VS	()	
24	D-CMAPL/20566/2025	ASITA KUMAR NAYAK HARAPRASANNA TRIPATHY		//	
		VS	VS	()	
25	D-CMP/20487/2025 CMP/788/2025	STATE OF ODISHA LAXMI DALABEHERA	PRAVASH CHANDRA JENA	//	
		VS	VS	()	CIVIL JUDGE (SD),BHUBANESWAR(Khordha)
26	D-CMP/20507/2025	JYOTSNA RANI PRADHAN SK.SUJATA	LAKSHMAN MISHRA	//	EC/000022/2020
		VS	VS	()	
27	D-CMP/20509/2025 CMP/790/2025	SWATI DAS NILAKANTHA HARICHANDAN	SANJIB SWAIN	//	
		VS	VS	()	CIVIL JUDGE (JD),BHUBANESWAR(Khordha)
28	D-CMP/20524/2025	RAMBHA PARIDA GOUTAM BOID	PRASANTA KUMAR NANDA	//	CS/0000223/2010
		VS	VS	()	
29	D-CMP/20546/2025	UMA CHARAN MOHANTY @ BARIK RENUBALA PRADHAN	GOPINATH MISHRA	//	
		VS	VS	()	
30	D-CMP/20589/2025 CMP/791/2025	BISHNU CHARAN SAMANTARAY MAYANK KUMAR DEO	LINGARAJ SARANGI	//	
		VS	VS	()	CIVIL JUDGE (SD),JEYPORE(Koraput)
31	D-CMP/20651/2025	SARIKA DEVI RAGHUNATH @ RAGHU ROUT	SUBAS CHANDRA DAS	//	IA/0000026/2025
		VS	VS	()	
32	D-CMP/20665/2025	RANUBALA ROUT MASUK SAHA	SUMIT KUMAR MOHANTY	//	
		VS	VS	()	
33	D-CMP/20694/2025	SAMIM SAHA ABULI SAMAL	BHABANI SANKAR DAS	//	
		VS	VS	()	
34	D-CONTC/20510/2025	SUBASH CHANDRA SAMAL SASHI BHUSAN PATEL	ADV.	//	
		VS	VS	()	

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		ASWATHY S,IAS		//	
35	D-CONTC/20519/2025	SALIM KHAN	SK.MD.NAZMUL HAQUE	//	
		VS	VS	()	
		PRIYADARSHI SANGRAM KESHARI KHUNTIA , TAHASILDAR		//	
36	D-CONTC/20522/2025	DEBENDRA KUMAR PRUSTY	ADV.	//	
		VS	VS	()	
		SANTOSH KUMAR DASH, ASST REGI COO SOCIETY		//	
37	D-CONTC/20523/2025	DURGA CHARAN JENA	ADV.	//	
		VS	VS	()	
		SHALINI PANDIT, IAS		//	
38	D-CONTC/20526/2025	PURUSHOTTAM DALLI	ADV.	//	
		VS	VS	()	
		ANANYA DAS, OSEPA		//	
39	D-CONTC/20532/2025	JYOTIKANTA SENAPATY	BIKRAM KESHARI RAJ	//	
		VS	VS	()	
		ARBINDA PADHI, IAS		//	
40	D-CONTC/20539/2025	KALPANA NAYAK	SANDHYARANI PANI	//	AOR20230000010C202500035
		VS	VS	()	
		PREM CHANDRA CHAUDHARY, DIRECTOR OF AGRICULTURE AND FOOD PRODUCTION		//	
41	D-CONTC/20540/2025	KOUSTUBHA SARAP	SWAPNIL ROY	//	AOR20220001600C202500060
		VS	VS	()	
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT		//	
42	D-CONTC/20554/2025	BAHADUL DAS	ADV.	//	
		VS	VS	()	
		CHANDRA SEKHAR PADHI,ENGINEER-IN-CHIEF,WATER RESOURCES DEPARTMENT,BBSR,KHURDA		//	
43	D-CONTC/20555/2025	LIPI PUSPANJALI BEHERA	ADV	//	AOD20240000618C202500068
		VS	VS	()	
		ASWATHY S, COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPTT.		//	
44	D-CONTC/20558/2025	KARUNAKAR SAMAL	ADV.	//	
		VS	VS	()	
		CHANDRA SEKHAR PADHI,ENGINEER-IN-CHIEF,WATER RESOURCES DEPARTMENT,BBSR,KHURDA		//	
45	D-CONTC/20559/2025	PURNA CHANDRA PRADHAN	ADV	//	AOD20240000639C202500026
		VS	VS	()	
		AKSHAY SUNIL AGARWAL, COLLECTOR AND DISTRICT MAGISTRATE, NAYAGARH		//	

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46	D-CONTC/20568/2025	BISHNU NARAYAN PANY VS ARABINDA PADHI,IAS	ADV. VS	// ()	
47	D-CONTC/20582/2025	KUTARTHA MISHRA VS CHNADRA SEKHAR PADHI,ENGINEER-IN-CHIEF,WATER RESOURCES DEPARTMENT,BBSR,KHURDHA	ADV. VS	// ()	
48	D-CONTC/20594/2025	PRADIP KUMAR MOHANTY VS HARIHAR DEHURY, BLOCK EDUCATION OFFICER, HINDOL	ADV VS	// ()	AOD20250000180C202500064
49	D-CONTC/20607/2025	PRABHAKAR PATRA VS SIDDHARTHA DAS,IAS	ADV. VS	// ()	
50	D-CONTC/20609/2025	TRILOCHAN SABAR VS SASHANKA PATRA,BLOCK DEVELOPMENT OFFICER,LANJIGARH,KALAHANDI	ADV. VS	// ()	
51	D-CONTC/20611/2025	RABINDRA KUMAR BARIK VS SHALINI PANDIT,IAS	ADV. VS	// ()	
52	D-CONTC/20612/2025	PRAVAT RANJAN MOHANTA VS PURNA CHANDRA BARIHA,DISTRICT EDUCATION OFFICER,KEONJHAR	ADV. VS	// ()	
53	D-CONTC/20619/2025	BAIJAYANTI MALA MOHANTY VS SHALINI PANDIT,IAS	ADV. VS	// ()	
54	D-CONTC/20623/2025	SARASWATI NAYAK VS ARVIND AGARWAL,IAS	ADV. VS	// ()	
55	D-CONTC/20636/2025	SARAT KUMAR SINGH VS SASWAT MISHRA,IAS	ABHIRAM SWAIN VS	// ()	
56	D-CONTC/20668/2025	SUNIL KUMAR PRADHAN VS SHALINI PANDIT, COMMISSIONER CUM SECRETARY, MISSION SHAKTI DEPTT.	ADV VS	// ()	AOR20220004593C202500025
57	D-CRLA/14651/2025	ANUP NAG	RAMANI KANTA PATTANAIAK	DUNGURIPALI /227 /2021	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-CRLA/14670/2025	PRATAP ROUT	MANAS KUMAR CHAND	MANIABANDHA /10 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-CRLA/14677/2025	HARIHARA@BAPINI SAHU	BINI MISHRA	BERHAMPUR TOWN /517 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-CRLA/14695/2025	RITU @ SUNARAM MAJHI	SUSIL KUMAR PATTNAIK	DAITARI /52 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CRLLP/14629/2025	MUDRA LTD., MAHARASHTRA	RAKESH SHARMA	/ /0	
		VS	VS	()	
		ADHIKAR MICRO FINANCE PRIVATE LTD., BHUBANESWAR		//	
62	D-CRLMC/14617/2025	NEELAM @ NILAM KUMAR SWAIN	SOUBHAGYA SWAIN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CRLMC/14628/2025	CHANCHALA BARAI	ANUP KUMAR PATTNAIK	SAHID NAGAR P.S. /428 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CRLMC/14647/2025	DIBYA RANJAN SAHOO	SANJAY KUMAR PATTANAIAK	TANGI /149 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CRLMC/14662/2025	SUDHANSU SEKHAR RAYAGURU	MANAS KUMAR CHAND	KORAPUT TOWN /23 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLMC/14667/2025	SASHI SEKHAR BEHERA	SIBADUTTA RAMAPRASAD MISHRA	BALIANTA P.S. /8 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CRLMC/14674/2025	SUBHASINI DALEI	CHANDRAKANTA NAYAK	BHUBANESWAR VIGILANCE /66 /2019	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
68	D-CRLMC/14691/2025	BRUNDABATI PATTANAYAK @ PATNAIK	BIBHUTI BHUSAN BEHERA	CHANDRASEKHARPUR /429 /2021	
		VS	VS	()	

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69	D-CRLMC/14696/2025	STATE OF ODISHA SANDEEP PARIDA @ SANU VS	BIJAY KUMAR MOHANTY VS	// INFOVALLY UPD BHUBANESWAR /43 /2025 ()	
70	D-CRLMP/14634/2025	STATE OF ODISHA LAXMAN SABARA VS	BIBHU PRASAD CHHUALSINGH VS	// //0 ()	
71	D-CRLMP/14672/2025	STATE OF ODISHA RASNI KHATUN VS	ASHOK KUMAR SARANGI VS	// //0 ()	
72	D-CRLMP/14675/2025	STATE OF ODISHA GOMATI JENA VS	ANIRUDHA DAS VS	// //0 ()	
73	D-CRLMP/14678/2025	STATE OF ODISHA BISWAMBAR JENA VS	KIRTAN DANG VS	// //0 ()	
74	D-CRLREV/14688/2025	STATE OF ODISHA LALIT KUMAR MOHANTY VS	JAGAJIBAN PRADHAN VS	// KEONJHAR TOWN /62 /2007 ()	
75	D-FAO/20480/2025	STATE OF ODISHA GYANARANJAN PATRA VS	DR.PURUSOTTAM CHULI VS	// // ()	
76	D-FAO/20525/2025	STATE OF ODISHA SAROJ KUMAR BEHERA VS	SOUMIK SPANDAN TRIPATHY VS	// // ()	
77	D-FAO/20587/2025	ROJALIN SAHOO D.M.,M/S. NATIONAL INSURANCE CO. LTD.,CUTTACK	RIJOY DASMOHAPATRA VS	// // ()	
78	D-FAO/20648/2025	MOHANI MUNDA STATE OF ODISHA VS	BIMBISAR DASH,A.G.A VS	// // ()	LOD20240000172C202500251
79	D-MACA/20495/2025	CHANDRAKANTI PANDA ARUNABALA MISHRA VS	PRADEEP KUMAR MISHRA VS	// // ()	
		BIKASH BEHERA		//	

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80	D-MACA/20503/2025	SABITRI SETHI VS SANJIB KUMAR JENA	PRADEEP KUMAR MISHRA VS	// 0 //	
81	D-MACA/20602/2025	JAGDEEP MOHANTY VS DILLIP MOHANTY	KAPILA CHARAN NAYAK VS	// 0 //	
82	D-MACA/20603/2025	KODANDADHAR PRADHAN VS ADIKANDA ROUT	KAPILA CHARAN NAYAK VS	// 0 //	
83	D-MACA/20629/2025	D.M.,NATIONAL INSURANCE CO. LTD.,SAMBALPUR VS ALASI BANCHHOR @ BANCHHUR	ADAM ALI KHAN VS	// 0 //	
84	D-MACA/20633/2025	D.M.,M/S. ORIENTAL INSURANCE CO. LTD. VS PATHANI BEHERA	ADAM ALI KHAN VS	// 0 //	
85	D-MACA/20639/2025	RANJAN KUMAR SAHOO VS RATN KUMAR HATI	ANKITA MUKHERJI VS	// 0 //	
86	D-MACA/20641/2025	JYOTI SAHOO VS RATAN KUMAR HATI	ANKITA MUKHERJI VS	// 0 //	
87	D-MATA/20513/2025	NIBEDITA SAHU @ SAHOO VS SUDHANSU SEKHAR SENAPATI	KARUNAKAR GAYA VS	// 0 //	
88	D-MATA/20575/2025	BANITA SAHOO@SAHU VS KRUSHNA CHANDRA SAHOO	SANJIB KUMAR BHANJADEO VS	// 0 //	
89	D-RSA/20541/2025	SULOCHANA PRADHAN VS PADMINI GHADEI	SUMIT KUMAR MOHANTY VS	// 0 //	
90	D-RSA/20670/2025	ESTATE OFFICER, GENERAL ADMINISTRATION DEPT VS SULOCHANA SAHOO	ANJODHYA RANJAN DASH,A.G.A VS	// 0 //	LOD20240000194C202500249
91	D-RSA/20699/2025	JAYABARDHAN MISHRA	SOUMYA MISHRA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-TRP(C)/20580/2025	SUSMITA ASHE @ SHARMA	JAJATI KESHARI KHUNTIA	//	
		VS	VS	()	
		MILIND SHARMA		//	
93	D-WA/20468/2025	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	//	LOD20240000194C202500248
		VS	VS	()	
		DURYODHAN PANDA		//	
94	D-WA/20469/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	LOD20240000172C202500248
		VS	VS	()	
		BANDARI SIMHACHALAM		//	
95	D-WA/20470/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	LOD20240000194C202500246
		VS	VS	()	
		P. APPA RAO		//	
96	D-WA/20471/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	LOD20240000172C202500249
		VS	VS	()	
		SIRLA MOHAN RAO		//	
97	D-WA/20472/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	LOD20240000200C202500245
		VS	VS	()	
		SINGUPARAM JAYA RAO		//	
98	D-WA/20473/2025	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	//	LOD20240000194C202500247
		VS	VS	()	
		MANMATH KUMAR KARAN		//	
99	D-WA/20474/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000172C202500250
		VS	VS	()	
		MAMATA KUMARI TRIPATHY		//	
100	D-WA/20475/2025	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	//	LOD20240000200C202500246
		VS	VS	()	
		DAMODAR PANIGRAHI		//	
101	D-WA/20498/2025	SUBRAT KUMAR SARKAR	PRAFULLA KUMAR LENKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-WA/20596/2025	SURYA PRAKASH MISHRA	BISWABIHARI MOHANTY	//	AOR20220001789C202500009
		VS	VS	()	

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103	D-WA/20659/2025	SUDHANSU SEKHAR MOHAPATRA STATE OF ODISHA VS	SANJAY RATH,A.G.A VS	// // ()	LOD20240000200C202500247
104	D-WA/20683/2025	BAlDHAR BEHERA BIJAY SUKLA VS	TANMAY MISHRA VS	// // ()	
105	D-WP(C)/20463/2025 WP(C)/13983/2025	STATE OF ODISHA SABITRI BEURA VS	PRANAB RANJAN CHHATOI VS	// // ()	
106	D-WP(C)/20464/2025	STATE OF ODISHA BUTIA MEHER VS	PRASANTA KUMAR MOHANTY (2) VS	// // ()	AOD20220001936C202500025
107	D-WP(C)/20465/2025	STATE OF ODISHA GHASIRAM MEHER VS	PRASANTA KUMAR MOHANTY (2) VS	// // ()	AOD20220001936C202500027
108	D-WP(C)/20466/2025 WP(C)/14056/2025	STATE OF ODISHA GOPAL KRISHNA BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()	
109	D-WP(C)/20467/2025	STATE OF ODISHA BRUNDABAN BIHARI PRAHARAJ VS	ATUL TRIPATHY VS	// // ()	AOD20240000618C202500067
110	D-WP(C)/20476/2025	STATE OF ODISHA MIR NAIBA ALLI VS	KSHIROD KUMAR ROUT VS	// // ()	
111	D-WP(C)/20477/2025	STATE OF ODISHA SK. HAIDER ALLI VS	KSHIROD KUMAR ROUT VS	// // ()	
112	D-WP(C)/20478/2025	STATE OF ODISHA RANJAN KUMAR DAS VS	KSHIROD KUMAR ROUT VS	// // ()	
113	D-WP(C)/20479/2025	STATE OF ODISHA SUDAM PATRA VS	KSHIROD KUMAR ROUT VS	// // ()	
		STATE OF ODISHA		//	

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114	D-WP(C)/20481/2025	ANTARYAMI DEBATA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
115	D-WP(C)/20482/2025	SWARNALATA MISHRA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //	
116	D-WP(C)/20483/2025	NIHAR RANJAN DEBATA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
117	D-WP(C)/20484/2025 WP(C)/14011/2025	GOURI INSTITUTE OF MEDICAL SCIENCE, PIPIMAL, VS STATE OF ODISHA	HARSHIRAM DAS VS	// 0 //	
118	D-WP(C)/20485/2025 WP(C)/14023/2025	HARDHIK ROUSTRAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
119	D-WP(C)/20486/2025	PRABIN KUMAR NANDY VS STATE OF ODISHA	ASUTOSH SAHOO VS	// 0 //	
120	D-WP(C)/20488/2025 WP(C)/14069/2025	HARDHIK ROUSTRAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
121	D-WP(C)/20489/2025 WP(C)/14025/2025	HARDHIK ROUSTRAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
122	D-WP(C)/20490/2025	MINAKETAN THATI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //	
123	D-WP(C)/20491/2025 WP(C)/14108/2025	DEBASISH PANDA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
124	D-WP(C)/20492/2025 WP(C)/14032/2025	MAMATA ROUSTRAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
125	D-WP(C)/20493/2025	SUSAMA SAMAL	BHAKTA RANJAN BARIK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
126	D-WP(C)/20494/2025	MAMATA ROURAY	PRAVASH CHANDRA JENA	//	
	WP(C)/14049/2025	VS	VS	0	
		STATE OF ODISHA		//	
127	D-WP(C)/20496/2025	ASISH BHOI	BIDYADHAR MANSING	//	
		VS	VS	0	
		STATE OF ODISHA		//	
128	D-WP(C)/20497/2025	MAMATA MANJARI SARANGI	DEBIDUTTA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
129	D-WP(C)/20499/2025	SAMREEN EJAZ	AFRAAZ SUHAIL	//	AOD20240000544C202500024
		VS	VS	0	
		STATE OF ODISHA		//	
130	D-WP(C)/20500/2025	PRABHUDATTA PRADHAN	MANOJ KUMAR MOHANTY	//	
	WP(C)/14088/2025	VS	VS	0	
		STATE OF ODISHA		//	
131	D-WP(C)/20501/2025	MAA BARABHUJA MANAGING TRUST, KHANDAGIRI	MANJAY KUMAR SAMANTARAY	//	
		VS	VS	0	
		UNION OF INDIA		//	
132	D-WP(C)/20504/2025	SHASHI RANJAN MISHRA	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-WP(C)/20505/2025	SUBBRAT KUMAR BISWAL	KUNAL KUMAR SWAIN	//	
	WP(C)/14137/2025	VS	VS	0	
		STATE OF ODISHA		//	
134	D-WP(C)/20506/2025	BHABASHANKAR PARIDA	MANOJA KUMAR KHUNTIA	//	
	WP(C)/14133/2025	VS	VS	0	
		STATE OF ODISHA		//	
135	D-WP(C)/20508/2025	KAPILDEV SAHOO	MANOJA KUMAR KHUNTIA	//	
	WP(C)/14116/2025	VS	VS	0	
		STATE OF ODISHA		//	
136	D-WP(C)/20511/2025	SHANTI LATA ROUT	SIVA SANKAR CHAINI	//	
		VS	VS	0	

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137	D-WP(C)/20512/2025	STATE OF ODISHA SWAIN JITENDRA KUMAR VS	BANSHIDHAR SATAPATHY VS	// // 0	
138	D-WP(C)/20514/2025	STATE OF ODISHA MITALI SAHOO VS	KARUNAKAR GAYA VS	// // 0	
139	D-WP(C)/20515/2025	SATYAJIT SAHOO P.SUBBA RAO VS	AMRITA NAYAK VS	// // 0	
140	D-WP(C)/20516/2025	STATE OF ODISHA SANTIBHUSAN PANDA VS	RAMDAS ACHARY VS	// // 0	
141	D-WP(C)/20517/2025	STATE OF ODISHA BRAJENDRA KUMAR PANDA VS	SANDHYARANI PANI VS	// // 0	AOR20230000010C202500036
142	D-WP(C)/20518/2025	THE COMMISSIONER CUM SECRETARY ASIT KUMAR BEHERA VS	KAMALAKANTA NAYAK VS	// // 0	
143	D-WP(C)/20520/2025	CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR MAHADEVE MALLIK VS	ARJUNA CHARANA BEHERA VS	// // 0	
144	D-WP(C)/20521/2025 WP(C)/14147/2025	STATE OF ODISHA NANDITA MOHANTY VS	SAMAPIKA MISHRA VS	// // 0	
145	D-WP(C)/20527/2025 WP(C)/14118/2025	SRIBATCHHA KUMAR NANDI BIJAYA KUMAR PANDA VS	LAMBODAR PRADHAN VS	// // 0	
146	D-WP(C)/20528/2025	STATE OF ODISHA ABHIMANYU THAKUR VS	SONITA BISWAL VS	// // 0	
147	D-WP(C)/20529/2025	UNION OF INDIA CHAKRAPANI PATNAIK VS	SANDHYARANI PANI VS	// // 0	AOR20230000010C202500037
		THE COMMISSIONER CUM SECRETARY		//	

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148	D-WP(C)/20530/2025	BRAJABANDHU DASH VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //	
149	D-WP(C)/20531/2025 WP(C)/14141/2025	CHANDAN PRADHAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
150	D-WP(C)/20533/2025	TITUNA DAS VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
151	D-WP(C)/20534/2025 WP(C)/14062/2025	KETAKI GIRI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
152	D-WP(C)/20535/2025 WP(C)/14066/2025	DEBASMITA BHOL VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
153	D-WP(C)/20536/2025 WP(C)/14115/2025	BIMBADHAR BARAHA VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //	
154	D-WP(C)/20537/2025 WP(C)/14093/2025	KATHI MOHANTY VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
155	D-WP(C)/20538/2025 WP(C)/14094/2025	KISHORE CHANDRA DAS VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //	
156	D-WP(C)/20542/2025	M/S BALLURAM STEELS PRIVATE LTD VS COMMISSIONER OF COMMERCIAL TAXES AND GST	KSHIROD KUMAR SAHOO VS	// 0 //	AOR20220001352C202500039
157	D-WP(C)/20543/2025	LILY SAHOO VS DEPUTY COMMISSIONER OF STATE TAX, OGST, KENDRAPARA	SANGRAM KESHARI BURMA VS	// 0 //	
158	D-WP(C)/20544/2025	JITENDRA NATH PATNAIK VS UNION OF INDIA	UMESH CHANDRA PATNAIK VS	// 0 //	
159	D-WP(C)/20545/2025	SHAKUNTALA NAYAK	SAPAN KUMAR PAL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/20547/2025	WORKMEN OF M/S. OMM TECHNO ENGINEERING SERVICES	SHRADEEP KUMAR DAS	//	
		VS	VS	0	
		UNION OF INDIA		//	
161	D-WP(C)/20548/2025	ARABINDA SAHOO	SUBASH CHANDRA PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/20549/2025	JOGESH KUMAR SAHU @ JOGESH SAHU	SAROJ KUMAR PADHY	//	
	WP(C)/14146/2025	VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/20550/2025	DR.JASHOBANTA SAHOO	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/20551/2025	AKSHAYA KUMAR DAS	PRADEEP KUMAR DASH	//	AOR20220002710C202500011
		VS	VS	0	
		THE ADDL COMMISSIONER COSOLIDATION AND SETTLEMENT		//	
165	D-WP(C)/20552/2025	MD.YUSMAN KHAN	BISWABIHARI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/20553/2025	DUSMANTA KUMAR NAYAK	RANJIT MOHANTY	//	AOD20240000639C202500027
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/20556/2025	NANDULAL RAJAHANSA	SUSHANTA KUMAR JOSHI	//	
	WP(C)/14079/2025	VS	VS	0	
		CHIEF GENERAL MANAGER (HRM AND MARKETING), BANK OF BARODA, MUMBAI		//	
168	D-WP(C)/20557/2025	RAJKISHORE NAYAK	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/20560/2025	RINKU NAIK	SUSHANTA KUMAR JOSHI	//	
	WP(C)/14081/2025	VS	VS	0	
		CHIEF GENERAL MANAGER (HRM AND MARKETING), BANK OF BARODA, MUMBAI		//	
170	D-WP(C)/20561/2025	CHAKRADHAR BARIK	TRILOCHAN BARIK	//	
		VS	VS	0	

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171	D-WP(C)/20562/2025	STATE OF ODISHA CHANDRAKALA DIGAL VS	JAGANNATH BHUYAN VS	// // ()	
172	D-WP(C)/20563/2025	STATE OF ODISHA KAILASH CHANDRA MALIK VS	TRILOCHAN BARIK VS	// // ()	
173	D-WP(C)/20564/2025	STATE OF ODISHA RAMA CHANDRA SAHU VS	LAXMIKANTA MOHANTY VS	// // ()	
174	D-WP(C)/20565/2025	STATE OF ODISHA M/S JSW STEEL LIMITED VS	SARADA PRASANNA SARANGI VS	// // ()	
175	D-WP(C)/20567/2025	STATE OF ODISHA SURESH CHANDRA MALLIK VS	SOBHANA SAHOO VS	// // ()	AOD20250000242C202500001
176	D-WP(C)/20569/2025	STATE OF ODISHA SOURA KUMAR NAIK VS	BHABA RANJAN KAR VS	// // ()	
177	D-WP(C)/20570/2025	GOVT OF ORISSA SANTOSH KUMAR MAHAKUDA VS	BISWAJIT RANJAN TRIPATHY VS	// // ()	AOD20240000069C202500008
178	D-WP(C)/20571/2025	STATE OF ODISHA BASANTA KUMAR NAIK VS	BHABA RANJAN KAR VS	// // ()	
179	D-WP(C)/20572/2025	GOVT OF ORISSA M/S SR ENTERPRISES VS	DEBASISH HAZRA VS	// // ()	AOD20240000796C202500014
180	D-WP(C)/20573/2025	COMMISSIONER OF CT AND GST SARMILA BALIARSINGH VS	BISIKESAN PRADHAN VS	// // ()	
181	D-WP(C)/20574/2025	STATE OF ODISHA AUROMOHIT SHUVASWAGAT GIRI VS	SIDHARTHA DAS VS	// // ()	
		COLLECTOR,KEONJHAR		//	

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182	D-WP(C)/20576/2025	SADANANDA MISHRA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
183	D-WP(C)/20577/2025 WP(C)/14048/2025	SANJUKTA SETHI VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	// 0 //	
184	D-WP(C)/20578/2025	ALIM MOHAMMAD VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //	
185	D-WP(C)/20579/2025 WP(C)/14053/2025	SEIKH RIAJUDDIN VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
186	D-WP(C)/20581/2025	PRAMOD NAYAK VS UNION OF INDIA	UPENDRA KUMAR SAMAL VS	// 0 //	
187	D-WP(C)/20583/2025	SUVRANSHU SEKHAR RATH VS STATE OF ODISHA	SUBASH CHANDRA RATH VS	// 0 //	
188	D-WP(C)/20584/2025	M/S CHOUDHARY IRON AND STEEL INDUSTRIES VS UNION OF INDIA	BHABANI PRASAD MOHANTY VS	// 0 //	
189	D-WP(C)/20585/2025	M/S MID EAST CARBON PVT LTD VS UNION OF INDIA	BHABANI PRASAD MOHANTY VS	// 0 //	
190	D-WP(C)/20586/2025	NARENDRA MOHARANA VS ODISHA INFORMATION COMMISSION	ASHOK KUMAR DAS VS	// 0 //	
191	D-WP(C)/20588/2025	SUBASH CHANDRA MISHRA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //	AOD2024000069C202500009
192	D-WP(C)/20590/2025	SITARAM JENA VS CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	DR.NIRANJAN SWAIN VS	// 0 //	
193	D-WP(C)/20591/2025	SANDEEP KUMAR PANIGRAHI	BUDHIRAM DAS	//	

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	WP(C)/14096/2025	VS STATE OF ODISHA	VS	0 //	
194	D-WP(C)/20592/2025	M/S. NAGENDRA KUMAR PARIDA, BBSR VS	CHITTA RANAJAN DAS VS	// 0	
195	D-WP(C)/20593/2025 WP(C)/14138/2025	CHIEF COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, CENTRAL REVENUE BUILDING, BBSR PRAMOD KUMAR PRADHAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
196	D-WP(C)/20595/2025	M/S.NAGENDRA KUMAR PARIDA, BBSR VS	CHITTA RANAJAN DAS VS	// 0	
197	D-WP(C)/20597/2025	CHIEF COMMISSIONER, GST, CENTRAL EXCISE AND CUTOMS, BBSR MANORANJAN MOHANTY VS	PRAVAT KUMAR DAS VS	// 0	
198	D-WP(C)/20598/2025	AUTHORISED OFFICER, CANARA BANK, CHOWDHURYBAZAR BRANCH, CUTTACK GOURAHARI SWAIN VS	ANAND PARIDA VS	// 0	
199	D-WP(C)/20599/2025	STATE OF ODISHA AMARKANTA DHAL VS	NITYANANDA BEHURIA VS	// 0	
200	D-WP(C)/20600/2025 WP(C)/14142/2025	STATE OF ODISHA HYUNDAI MOTOR INDIA LTD., GURUGRAM, HARYANA VS	LALIT KUMAR MAHARANA VS	// 0	
201	D-WP(C)/20601/2025	BIMAL KUMAR PODDAR HIMANSHU SEKHAR BEHERA VS	JITENDRA KUMAR MISHRA (2) VS	// 0	
202	D-WP(C)/20604/2025 WP(C)/14139/2025	STATE OF ODISHA RSP JEWELLERS PVT. LTD., BBSR VS	SOMYAJYOTI BISWAL VS	// 0	
203	D-WP(C)/20605/2025	DEPUTY DIRECTOR, ENFORCEMENT DIRECTORATE, GOVT. OF INDIA, BBSR ANIL RANA VS	DEBENDRA KUMAR DHAR VS	// 0	
204	D-WP(C)/20606/2025 WP(C)/14140/2025	STATE OF ODISHA PRAMODINI DASH VS	LALIT KUMAR MAHARANA VS	// 0	

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205	D-WP(C)/20608/2025 WP(C)/14143/2025	UNION OF INDIA PRAMODINI DASH VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// // 0 //	
206	D-WP(C)/20610/2025	SARASWATI PRADHAN VS STATE OF ODISHA	SABYASACHI SUTAR VS	// 0 //	
207	D-WP(C)/20613/2025	GYANA RANJAN PARIDA VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //	
208	D-WP(C)/20614/2025	SABITRI SETHI VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //	
209	D-WP(C)/20615/2025	SAROJ KUMAR ROUT VS STATE OF ORISSA	GYANA RANJAN MAHAPATRA VS	// 0 //	
210	D-WP(C)/20616/2025 WP(C)/14129/2025	BIPUL MISTRY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
211	D-WP(C)/20617/2025	MAMATA BASKEY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
212	D-WP(C)/20618/2025	NRUSINGHA CHARAN SWAIN VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //	
213	D-WP(C)/20620/2025 WP(C)/14132/2025	MANOJ KUMAR JENA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
214	D-WP(C)/20621/2025	BIDUTPRAVA SWAIN VS STATE OF ODISHA	SUSANTA KUMAR PRADHAN VS	// 0 //	AOD20250000501C202500002
215	D-WP(C)/20622/2025	BISHNU CHANDRA DAS VS STATE OF ORISSA	GYANA RANJAN MAHAPATRA VS	// 0 //	

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216	D-WP(C)/20624/2025	PRAMOD CHANDRA ROUT VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //	
217	D-WP(C)/20625/2025	JAYANTI SINGH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
218	D-WP(C)/20626/2025	CHANDAN DAS VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
219	D-WP(C)/20627/2025	NILIMA SATPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
220	D-WP(C)/20628/2025	UMAKANTA SWAIN VS STATE OF ODISHA	SUSANTA KUMAR PRADHAN VS	// 0 //	AOD20250000501C202500003
221	D-WP(C)/20630/2025	JAGANNATH PATRA VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //	AOR20220001390C202500035
222	D-WP(C)/20631/2025	BRAJA KISHORE MISHRA VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //	
223	D-WP(C)/20632/2025	SUNDAR MOHAN BEHERA VS STATE OF ORISSA	GYANA RANJAN MAHAPATRA VS	// 0 //	
224	D-WP(C)/20634/2025	HARISANKAR PRASAD RAM VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //	
225	D-WP(C)/20635/2025	BIDYADHAR PADHI VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //	
226	D-WP(C)/20637/2025	SURENDAR SINGH VS THE MANAGING DIRECTOR, MAHENDRA AND MAHENDRA FINANCIAL SERVICE LTD., MUMBAI	SRIKANTA MAHUNTA VS	// 0 //	
227	D-WP(C)/20638/2025	NETRAM MANIKPURI	SAMEER KUMAR DAS	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/20640/2025	AMIT KUMAR AGARWAL	RAMESH AGARWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/20642/2025	RAMAUMA MAJHI	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/20643/2025	DEBENDRA PRASAD SUNANI	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/20644/2025	SANJU KUMAR MAJHI	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/20645/2025	TAPASWINI MISHRA	JAGAMOHAN PATTANAİK	//	AOR20220001586C202500042
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/20646/2025	RAMACHANDRA MAJHI	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/20647/2025	BHARAT SABAR	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/20649/2025	CHAMAN LAL SABAR	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/20650/2025	SADHE DAS PANIKA	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/20652/2025	ABHIRAM SHARMA	AMITABH MISHRA	//	
		VS	VS	0	
		MAHANADI COALFIELDS LTD., SAMBALPUR		//	
238	D-WP(C)/20653/2025	BASANTA KUMAR PADHI	AKSHAYA KUMAR JENA	//	
		VS	VS	0	

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239	D-WP(C)/20654/2025	THE CHIEF EXECUTIVE OFFICER, TPCODL, BBSR GANGADHAR KAUSHALYA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// // 0 //	
240	D-WP(C)/20655/2025	T BHADRACHARY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202500065
241	D-WP(C)/20656/2025	M/S. RADHA RAMAN TRADECOM PVT. LTD, WEST BENGAL VS SUB- REGISTRAR, BARCHANA JAJPUR	BENGAL SMRUTI MOHANTY VS	// 0 //	
242	D-WP(C)/20657/2025	BLOCK MISSION SHAKTI MAHASANGHA , SATYABADI VS STATE OF ODISHA	BLOCK MISSION FEDERATION , PURI VS	// 0 //	
243	D-WP(C)/20658/2025	CHINMAYEE SAHOO VS BILASH RANJAN SAHOO	AMIT PRASAD BOSE VS	// 0 //	
244	D-WP(C)/20660/2025	ALOK RANJAN PARIDA VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS SERVICES TAX , ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //	
245	D-WP(C)/20661/2025	RAJENDRANATH SATNAMI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
246	D-WP(C)/20662/2025	BALAKRUSHNA BEHERA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
247	D-WP(C)/20663/2025	KHELAN NAIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
248	D-WP(C)/20664/2025	SANJUKTA DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
249	D-WP(C)/20666/2025	NALA TANDI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	

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250	D-WP(C)/20667/2025	HEMLAL UJIR VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
251	D-WP(C)/20669/2025	NANDA KUMAR MAJHI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
252	D-WP(C)/20671/2025	AKSHAYA KUMAR BARIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
253	D-WP(C)/20672/2025	KANAK VARDHAN SAHOO VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //	
254	D-WP(C)/20673/2025	M/S. ASHISH KUMAR NAIK, JHARSUGUDA VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR	ASHISH KUMAR SAMAL VS	// 0 //	
255	D-WP(C)/20674/2025	RABINDRA PRUSTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
256	D-WP(C)/20675/2025	AJITA KUMAR SAHOO VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //	
257	D-WP(C)/20676/2025	BHOK SINGH MAJHI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
258	D-WP(C)/20677/2025	LOKANATH KAR VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
259	D-WP(C)/20678/2025	INDIRA PASUPALAK VS THE A.O. ICICI BANK LTD, WEST BENGAL	ASHOK DAS VS	// 0 //	
260	D-WP(C)/20679/2025	BALASORE DISTRICT COOPERATIVE CENTRAL BANK VS ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, EMPLOYEES PROVIDENT FUND ORGANIZATION, BBSR	KIRANLOK BISHWAL VS	// 0 //	
261	D-WP(C)/20680/2025	KISHORE CHANDRA NAIK	ABHILASH MISHRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/20681/2025	HEMLAL DEEP	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/20682/2025	SASHMITA KUMARI DASH	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/20684/2025	SK.AFJAL ALI	AKSHAYA KUMAR JENA	//	
		VS	VS	0	
		UNION OF INDIA		//	
265	D-WP(C)/20686/2025	JOYNARAYANS, CHOUDHRY BAZAR, CUTTACK	SIVA SANKAR CHAINI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/20687/2025	SUSHANTA KUMAR SAHOO	RAJIB RATH	//	
		VS	VS	0	
		CHAIRPERSON , ODISHA SUB ORDINATE STAFF COMMISSION, KHURDA		//	
267	D-WP(C)/20688/2025	KAPILASH INFRASOL PROJECT PVT. LTD., BBSR	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/20689/2025	MINATI SANTI	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/20690/2025	UNION OF INDIA	RUPESH KUMAR KANUNGO	//	
		VS	VS	0	
		PRADIPTA KUMAR SAHU		//	
270	D-WP(C)/20691/2025	DEBABRATA LENKA	SUMIT KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/20692/2025	KANGALI KANYARI	BIJAYLAXMI SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/20693/2025	KRITAN BIHARI PRADHAN	SAPAN KUMAR PAL	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/20695/2025	STATE OF ODISHA BISWAJIT ROUT VS	DURGA PRASANA DAS VS	// // ()	
274	D-WP(C)/20696/2025	COMMISSIONER CUM SECY, DEPT OF CO-OPERATION, GOVT OF ODISHA, BBSR SUBHASHREE ROUT VS	SOURAV SUMAN BHUYAN VS	// // ()	
275	D-WP(C)/20697/2025	STATE OF ODISHA HIMANSU SEKHAR MISHRA VS	SURYAKANTA DASH VS	// // ()	
276	D-WP(C)/20698/2025	STATE OF ODISHA HIMANSU SEKHAR MOHANTY VS	ARPIT SIKDAR VS	// // ()	
277	D-ABLAPL/14613/2025	STATE OF ODISHA MUKUNDA BALIARSINGH VS	TRILOCHAN DASH VS	// // ()	AOR20220002374C202500091
278	D-ABLAPL/14614/2025	STATE OF ODISHA LIPUN SWAIN VS	PRAVASH CHANDRA JENA VS	// // ()	BHADRESWAR /82 /2025
279	D-ABLAPL/14615/2025	STATE OF ODISHA SAMARJIT MOHANTY VS	PRAVASH CHANDRA JENA VS	// // /0 ()	
280	D-ABLAPL/14616/2025	STATE OF ODISHA SARBESWAR SAHOO VS	AJIT KUMAR SAHOO VS	// // ()	PANIKOILI /117 /2025
281	D-ABLAPL/14618/2025	STATE OF ODISHA NALIA @ PANKAJ DALEI VS	KHUSBU PANIGRAHI VS	// // ()	CHANDIPUR /99 /2022 AOR20220002787C202500058
282	D-ABLAPL/14619/2025	STATE OF ODISHA RANJIT DIGAL VS	TRILOCHAN NANDA VS	// // ()	LAXMIPUR /64 /2025
283	D-ABLAPL/14620/2025	STATE OF ODISHA KANHIYA SHARMA VS STATE OF ODISHA	SURESH KUMAR JENA VS	// // // ()	JHARSUGUDA /141 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/14621/2025	UDHAB DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /35 /2020 () //	
285	D-ABLAPL/14622/2025	KRISHNA CHANDRA NIMALU VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	KHANDAGIRI P.S. /151 /2023 () //	
286	D-ABLAPL/14624/2025	SUPIAN ALI KHAN VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	SAHADEV KHUNTA /173 /2025 () //	AOR20220002787C202500059
287	D-ABLAPL/14626/2025	SK. HALIM VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	JAJPUR SADAR /55 /2025 () //	
288	D-ABLAPL/14627/2025	KALANDI CHARAN NAYAK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /23 /2025 () //	
289	D-ABLAPL/14630/2025	RUKMANI KHOSLA VS STATE OF ODISHA	KULDEEP MOHANTY VS	LAXMIPUR /141 /2024 () //	AOD20240000012C202500101
290	D-ABLAPL/14635/2025	BHAGABAN BEHERA @ GOPO VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE TOWN /271 /2023 () //	AOR20220002787C202500060
291	D-ABLAPL/14636/2025	SATRAJIT MISHRA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR TOWN /323 /2025 () //	AOR20220001487C202500010
292	D-ABLAPL/14638/2025	AMIT NAYK VS STATE OF ODISHA	CHHABI BEHERA VS	CHOUDWAR /210 /2025 () //	
293	D-ABLAPL/14639/2025	SIBASUNDARA SAHOO @ SIPU SAHOO VS STATE OF ODISHA	ABHAS MOHANTY VS	BHADRAK RURAL /215 /2025 () //	
294	D-ABLAPL/14640/2025	SUBAL CHANDRA ROUT VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BHOGRAI /47 /2025 () //	
295	D-ABLAPL/14641/2025	LIPIKA SAHOO	PRADYUS KUMAR PARHI	BAISINGA /66 /2025	AOR20220002297C202500009

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/14642/2025	PRAKASH DALEI @ KATIA DALEI	PRAMOD KUMAR JENA	BASTA /122 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/14643/2025	BIJAYA KUMAR BARIK	RANJAN KUMAR NAYAK	SATYABADI /119 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/14644/2025	PILA SATISH RAO	MRUTYUNJAYA MAHARANA	NIMAKHANDI /139 /2025	AOR20220002077C202500015
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/14648/2025	SUBASH KUMAR BEHERA	SANJIB KUMAR BHANJADEO	BAGHAMARI /82 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/14649/2025	BISWAJIT DASH	PRADEEP KUMAR MOHANTY	JANKIA P.S. /403 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/14650/2025	BIBEKANANDA PATRA	PRIYA RANJAN SINGH	BIRIDI PS /87 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/14652/2025	ABDUL SAKUR	MOHAMMAD AKRAM	NARASINGHPUR /58 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/14653/2025	BABULA @ BAHGYARATHI MALLIK	JUGALA KISHORE PANDA	MANAMUNDA /50 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/14654/2025	HAPPY @ BIJAY RANJAN PATTANAIAK	JUGALA KISHORE PANDA	BOUDH /91 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/14655/2025	MAHABIR MALLA @ GUTUA MALLA	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /107 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/14656/2025	SIBATSA PRADHAN @ BACHHIA @ SRIBACHHA PRADHAN	DEBANKA MAYA SAHOO	BANAPUR P.S. /154 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/14657/2025	STATE OF ODISHA LOKANATH BHATTA @ KALIA VS	SAMBEET PATTANAYAK VS	// SATYABADI /123 /2025 ()	AOR20220001591C202500021
308	D-ABLAPL/14658/2025	STATE OF ODISHA BRAHMA @ BRAHMANANDA NAIK VS	SATYA NARAYAN MISHRA 4 VS	// BODEN /32 /2025 ()	AOR20220001615C202500087
309	D-ABLAPL/14660/2025	STATE OF ODISHA JITENDRA KUMAR SAHOO @ TULU @ JITENDRA SAHOO VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /135 /2025 ()	
310	D-ABLAPL/14661/2025	STATE OF ODISHA BIBHUTI BHUSAN PRADHAN @ GULA PRADHAN VS	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /107 /2025 ()	
311	D-ABLAPL/14664/2025	STATE OF ODISHA RAJA SAHOO @ RAJAKISHOR SAHU @ RAJ SAHU VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /135 /2025 ()	
312	D-ABLAPL/14666/2025	STATE OF ODISHA SUMIT KUMAR VS	MITHUN DAS VS	// JHUMPURA /108 /2022 ()	
313	D-ABLAPL/14679/2025	STATE OF ODISHA KANCHANABALA BEHERA VS	NIHAR RANJAN MOHANTY VS	// RAGHUNATHPUR /78 /2025 ()	
314	D-ABLAPL/14680/2025	STATE OF ODISHA NARAYANA @ NARAYAN BEHERA VS	BIJAY KUMAR BEHERA VS	// KHURDA MODEL /187 /2025 ()	
315	D-ABLAPL/14681/2025	STATE OF ODISHA PRITHIRAJ @ PRITHIVIRAJ SINGH VS	AMIT PRASAD BOSE VS	// BAREIPALI /77 /2025 ()	
316	D-ABLAPL/14683/2025	STATE OF ODISHA BINAYA KUMAR SAHOO VS	RAKESH BEHERA VS	// NALCO /82 /2025 ()	
317	D-ABLAPL/14685/2025	STATE OF ODISHA RITIK SAHOO VS	SOUMYA RANJAN DAS VS	// RAGHUNATHPALI /205 /2025 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/14686/2025	SANJAY KUMAR JENA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	SINGLA /104 /2025 () //	
319	D-ABLAPL/14687/2025	PRADIP KUMAR NAYAK VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	MANCHESWAR P.S. /110 /2025 () //	
320	D-ABLAPL/14689/2025	RAMESH CHANDRA HATI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BADAGODA P.S. /203 /2025 () //	
321	D-ABLAPL/14693/2025	JATINDRA LENKA @ MANTU VS STATE OF ODISHA	BISWAJIT PASAYAT VS	CUTTACK SADAR /195 /2025 () //	
322	D-ABLAPL/14694/2025	ARUN PANDA @ ARUN KUMAR PANDA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	MANCHESWAR P.S. /213 /2025 () //	
323	D-ABLAPL/14697/2025	KALIA CHARAN @ KALANDI PATRA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /557 /2024 () //	

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MISC CASES FILED on :14/05/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GCRLA/5/2002 GCRLA/5/2002	STATE MP	SUBHRAJIT SAHOO	2/2025
2	D-WPCRL/12343/2025 WPCRL/ /	N HARISHANKAR DORA MP	PRASHANTA KUMAR NAYAK	13/2025
3	D-ADMLS/54806/2024 ADMLS/6/2024	MH BLAND S.L., AHMEDABAD MP	ISHWAR MOHANTY	20/2025
4	D-ADMLS/54806/2024 ADMLS/6/2024	MH BLAND S.L., AHMEDABAD MP	ISHWAR MOHANTY	21/2025
5	D-CRP/23454/2024 CRP/20/2024	M/S. SHIVOM MINERALS LTD. MP	PRAFULLA KUMAR RATH	42/2025
6	D-CRLMP/14672/2025 CRLMP/ /	RASNI KHATUN MP	ASHOK KUMAR SARANGI	117/2025
7	D-TRP(C)/20580/2025 TRP(C)/ /	SUSMITA ASHE @ SHARMA MP	JAJATI KESHARI KHUNTIA	168/2025
8	D-CONTC/11335/2025 CONTC/1599/2025	ANURAKTA DAS MP	PRASANNA KUMAR BHUYAN	199/2025
9	D-RVWPET/14/2023 RVWPET/14/2023	SANKAR MOHANTA MP	AJIT KUMAR TRIPATHY	216/2025
10	D-RPFAM/17862/2025 RPFAM/ /	HARINATH TANTI MP	BHAWANI SANKAR PANIGRAHI	229/2025
11	D-RPFAM/18846/2025 RPFAM/ /	ASHWINI PRADHAN MP	LAXMINARAYAN PATEL	230/2025
12	D-CMAPL/20502/2025 CMAPL/ /	UNION OF INDIA MP	BISWAJIT MAHARANA	282/2025
13	D-CMAPL/20502/2025 CMAPL/ /	UNION OF INDIA MP	BISWAJIT MAHARANA	283/2025
14	D-CMAPL/20566/2025 CMAPL/ /	HARAPRASANNA TRIPATHY MP		284/2025
15	D-CMAPL/354/2019 CMAPL/354/2019	EXE.ENGNR.(ELECTRICAL),NESCO MP	MR. S.C.DASH	285/2025
16	D-MATA/20513/2025 MATA/ /	NIBEDITA SAHU @ SAHOO MP	KARUNAKAR GAYA	290/2025
17	D-MATA/19537/2025 MATA/ /	BHABASMITA JENA MP	BIJAYA KUMAR RAGADA	291/2025
18	D-MATA/20575/2025 MATA/ /	BANITA SAHOO@SAHU MP	SANJIB KUMAR BHANJADEO	292/2025
19	D-MATA/301/2023 MATA/301/2023	DILLIP RANJAN NAYAK MP	M/S MONICA DEO, M.AGARWAL, BIBHU PRASAD MOHANTY	293/2025
20	D-CRLREV/12277/2025 CRLREV/250/2025	M/S.SMS ASIA PVT. LTD. MP		415/2025
21	D-CRLREV/12494/2025 CRLREV/256/2025	SASHI KISAN MP	DURGA PRASANNA MISHRA	416/2025
22	D-CRLREV/14688/2025 CRLREV/ /	LALIT KUMAR MOHANTY MP	JAGAJIBAN PRADHAN	417/2025
23	D-FAO/20480/2025 FAO/ /	GYANARANJAN PATRA MP	DR.PURUSOTTAM CHULI	440/2025
24	D-FAO/20480/2025 FAO/ /	GYANARANJAN PATRA MP	DR.PURUSOTTAM CHULI	441/2025
25	D-FAO/16635/2025 FAO/ /	MANAGER, M/S. NATIONAL INSUARANCE CORPORATION MP	PRASANNA KUMAR MAHALI	442/2025
26	D-FAO/421/2019	CHITTARANJAN MISHRA		

27	FAO/421/2019 D-FAO/16635/2025 FAO/ /	MP MANAGER, M/S. NATIONAL INSURANCE CO.LTD., CUPRAKANTA KUMAR MAHALI MP	443/2025 444/2025
28	D-FAO/20024/2025 FAO/ /	D.M., NATIONAL INSURANCE CO.LTD., CUPRAKANTA KUMAR MAHALI MP	445/2025
29	D-FAO/20065/2025 FAO/ /	D.M. LEGAL T.P. CLAIM CELL, NEW INDIA BASKI CHOPRA, BBSR MP	446/2025
30	D-FAO/20648/2025 FAO/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A 447/2025
31	D-FAO/20648/2025 FAO/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A 448/2025
32	D-BLAPL/9732/2025 BLAPL/3698/2025	KUNDAN SAHA MP	BHARAT BHUSAN ROUSTRAY 590/2025
33	D-BLAPL/12625/2022 BLAPL/12625/2022	RAIMAN GOND MP	HAREKRUSHNA MALIK 591/2025
34	D-BLAPL/387/2025 BLAPL/181/2025	AMIT KUMAR TRIPATHY MP	SOUMYA KANTA TRIPATHY 592/2025
35	D-BLAPL/10723/2025 BLAPL/3967/2025	RIZWAN MP	BHARAT JALLI 593/2025
36	D-BLAPL/10820/2025 BLAPL/4190/2025	SURYA @ SURYAKANTA SAHU MP	SAROJ KUMAR PADHY 594/2025
37	D-BLAPL/5624/2025 BLAPL/2111/2025	KHYAMACHAND MAHAPATRA @ KSHYAMACHAND MAHAPATRA MP	595/2025
38	D-BLAPL/13202/2023 BLAPL/13202/2023	RANJAN KUMAR PADHI MP	SUJATA JENA 596/2025
39	D-BLAPL/8263/2025 BLAPL/3125/2025	BILI KHAN @ SAFIK KHAN MP	ANWAR HUSSEN 597/2025
40	D-BLAPL/2901/2025 BLAPL/1088/2025	D.NILAMADHABA REDDY MP	ADITI HOTA 598/2025
41	D-BLAPL/353/2025 BLAPL/407/2025	JASPAL SINGH MP	RAKESH KUMAR DAS 599/2025
42	D-BLAPL/10904/2025 BLAPL/3975/2025	MAKARA CHANDA SAHOO MP	PRASANTA KUMAR SAHOO 600/2025
43	D-BLAPL/6926/2025 BLAPL/2615/2025	AMIT KUMAR SAHA MP	601/2025
44	D-BLAPL/28780/2024 BLAPL/9795/2024	GAJANAN PRADHAN @ DEBABRATA NANDI @ DEBABRATA NANDI MP	602/2025
45	D-RSA/282/2003 RSA/282/2003	JAGABANDHU MISHRA MP	PARTHA MUKHERJI 722/2025
46	D-RSA/282/2003 RSA/282/2003	JAGABANDHU MISHRA MP	M/S. G.MUKHERJEE 723/2025
47	D-RSA/282/2003 RSA/282/2003	JAGABANDHU MISHRA MP	M/S. G.MUKHERJEE 724/2025
48	D-RSA/20541/2025 RSA/ /	SULOCHANA PRADHAN MP	SUMIT KUMAR MOHANTY 725/2025
49	D-RSA/20541/2025 RSA/ /	SULOCHANA PRADHAN MP	SUMIT KUMAR MOHANTY 726/2025
50	D-RSA/201/2022 RSA/201/2022	RAMESH BEHERA MP	AKSHAYA KUMAR SAHOO, MR. BUDHIRAM DAS 727/2025
51	D-RSA/979/2024 RSA/14/2024	BIJOY KUMAR MOHANTY MP	RAMA CHANDRA RATH 728/2025
52	D-RSA/979/2024 RSA/14/2024	BIJOY KUMAR MOHANTY MP	RAMA CHANDRA RATH 729/2025
53	D-RSA/6/2012 RSA/6/2012	SABUNA KOLHA and ORS. MP	M/S.BIBHUTI BH.MISHRA 730/2025
54	D-RSA/7/2012 RSA/7/2012	SABUNA KOLHA and ORS. MP	M/S.BIBHUTI BH.MISHRA 731/2025
55	D-RSA/420/2018 RSA/420/2018	GOPAL CH.DAS@PATNAYAK MP	M/S.SMT.VIJAY KAR 732/2025
56	D-RSA/20326/2025 RSA/ /	PUSPALATA TRIATHY MP	DIPTI RANJAN BHOKTA 733/2025
57	D-RSA/20670/2025 RSA/ /	ESTATE OFFICER, GENERAL ADMINISTRATION DEPT. MP	734/2025

58	D-RSA/20670/2025 RSA/ /	ESTATE OFFICER, GENERAL ADMINISTRATION MP	ATONDEPRANJAN DASH,A.G.A	735/2025
59	D-RSA/20670/2025 RSA/ /	ESTATE OFFICER, GENERAL ADMINISTRATION MP	ATONDEPRANJAN DASH,A.G.A	736/2025
60	D-RSA/20670/2025 RSA/ /	ESTATE OFFICER, GENERAL ADMINISTRATION MP	ATONDEPRANJAN DASH,A.G.A	737/2025
61	D-CMP/20487/2025 CMP/788/2025	LAXMI DALABEHERA MP	PRAVASH CHANDRA JENA	786/2025
62	D-CMP/20509/2025 CMP/790/2025	NILAKANTHA HARICHANDAN MP	SANJIB SWAIN	787/2025
63	D-CMP/20524/2025 CMP/ /	GOUTAM BOID MP	PRASANTA KUMAR NANDA	788/2025
64	D-CMP/20546/2025 CMP/ /	RENUBALA PRADHAN MP	GOPINATH MISHRA	789/2025
65	D-CMP/20589/2025 CMP/791/2025	MAYANK KUMAR DEO MP	LINGARAJ SARANGI	790/2025
66	D-ABLAPL/9684/2025 ABLAPL/3852/2025	PARASURAM SAHU MP	BHABANI PRASAD PRADHAN	1009/2025
67	D-ABLAPL/12170/2025 ABLAPL/4736/2025	SAMIM AKHTAR MP		1010/2025
68	D-ABLAPL/12165/2025 ABLAPL/4769/2025	SATYANANDA SAHOO MP		1011/2025
69	D-ABLAPL/3671/2025 ABLAPL/2074/2025	RITIK BAG MP		1012/2025
70	D-ABLAPL/10199/2025 ABLAPL/3961/2025	RANJAN KUMAR NAIK MP		1013/2025
71	D-ABLAPL/10106/2023 ABLAPL/10106/2023	BIDYADHAR NALA MP		1014/2025
72	D-ABLAPL/10013/2024 ABLAPL/3992/2024	MANA @ MANORANJAN SWAIN MP		1015/2025
73	D-ABLAPL/10014/2024 ABLAPL/3895/2024	MANORANJAN SWAIN MP		1016/2025
74	D-ABLAPL/14831/2023 ABLAPL/14831/2023	RINKU BARIK MP		1017/2025
75	D-MACA/20503/2025 MACA/ /	SABITRI SETHI MP	PRADEEP KUMAR MISHRA	1332/2025
76	D-MACA/20495/2025 MACA/ /	ARUNABALA MISHRA MP	PRADEEP KUMAR MISHRA	1333/2025
77	D-MACA/7479/2024 MACA/221/2024	NIRLIPTA ROUT MP	TRILOCHAN PANIGRAHI	1334/2025
78	D-MACA/20629/2025 MACA/ /	D.M.,NATIONAL INSURANCE CO. LTD., MP	SAMBAPURI KHAN	1335/2025
79	D-CRLMC/13138/2025 CRLMC/1767/2025	JITENDRA BEHERA MP	PRAMOD KUMAR ROUT	1335/2025
80	D-MACA/20633/2025 MACA/ /	D.M.,M/S. ORIENTAL INSURANCE CO. LTD MP	DADAM ALI KHAN	1336/2025
81	D-CRLMC/2138/2021 CRLMC/2138/2021	BIRENDRA MOHAN PATTANA MP		1336/2025
82	D-CRLMC/14662/2025 CRLMC/ /	SUDHANSU SEKHAR RAYAGURU MP	MANAS KUMAR CHAND	1337/2025
83	D-CRLMC/14667/2025 CRLMC/ /	SASHI SEKHAR BEHERA MP	SIBADUTTA RAMAPRASAD MISHRA	1338/2025
84	D-CRLMC/14691/2025 CRLMC/ /	BRUNDABATI PATTANAYAK @ PATNAIK MP	BIBHUTI BHUSAN BEHERA	1339/2025
85	D-CRLA/8984/2025 CRLA/382/2025	SURESH CHANDRA PARDHAN MP	AJAYA KUMAR BARAL	1385/2025
86	D-CRLA/503/2022 CRLA/503/2022	BAPI@SANTOSH KUMAR BEDANT MP	BHABANI SHANKAR DASPARIDA, M/S S K JAFARULLA, J KAMILA, G	1386/2025
87	D-CRLA/14121/2025 CRLA/575/2025	ABHIJIT NAYAK@GULU MP	SITIKANT MISHRA	1387/2025
88	D-CRLA/4971/2024 CRLA/298/2024	DAMODAR MAJHI MP	DEEPALI MAHAPATRA	1388/2025
89	D-CRLA/4971/2024	DAMODAR MAJHI	DEEPALI MAHAPATRA	

	CRLA/298/2024	MP		1389/2025
90	D-CRLA/12124/2025	MITU@SUNIL KUMAR SWAIN	ABHAS MOHANTY	
	CRLA/493/2025	MP		1390/2025
91	D-CRLA/12124/2025	MITU@SUNIL KUMAR SWAIN	ABHAS MOHANTY	
	CRLA/493/2025	MP		1391/2025
92	D-CRLA/12129/2025	CHAGALA @ NRUSINGHA BEHERA	ABHAS MOHANTY	
	CRLA/495/2025	MP		1392/2025
93	D-CRLA/12129/2025	CHAGALA @ NRUSINGHA BEHERA	ABHAS MOHANTY	
	CRLA/495/2025	MP		1393/2025
94	D-CRLA/14670/2025	PRATAP ROUT	MANAS KUMAR CHAND	
	CRLA/ /	MP		1394/2025
95	D-CRLA/14677/2025	HARIHARA@BAPINI SAHU	BINI MISHRA	
	CRLA/ /	MP		1395/2025
96	D-CRLA/14677/2025	HARIHARA@BAPINI SAHU	BINI MISHRA	
	CRLA/ /	MP		1396/2025
97	D-CRLA/14695/2025	RITU @ SUNARAM MAJHI	SUSIL KUMAR PATTNAIK	
	CRLA/ /	MP		1397/2025
98	D-CRLA/14695/2025	RITU @ SUNARAM MAJHI	SUSIL KUMAR PATTNAIK	
	CRLA/ /	MP		1398/2025
99	D-WA/20468/2025	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		2470/2025
100	D-WA/20468/2025	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		2471/2025
101	D-WA/20468/2025	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		2472/2025
102	D-WA/20469/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2473/2025
103	D-WA/20469/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2474/2025
104	D-WA/20498/2025	SUBRAT KUMAR SARKAR	PRAFULLA KUMAR LENKA	
	WA/ /	MP		2475/2025
105	D-WA/20470/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2476/2025
106	D-WA/20470/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2477/2025
107	D-WA/20471/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2478/2025
108	D-WA/20471/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2479/2025
109	D-WA/20472/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2480/2025
110	D-WA/20472/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2481/2025
111	D-WA/20473/2025	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	
	WA/ /	MP		2482/2025
112	D-WA/20473/2025	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	
	WA/ /	MP		2483/2025
113	D-WA/20473/2025	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	
	WA/ /	MP		2484/2025
114	D-WA/20474/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2485/2025
115	D-WA/20474/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2486/2025
116	D-WA/20474/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2487/2025
117	D-WA/20475/2025	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	
	WA/ /	MP		2488/2025
118	D-WA/20475/2025	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	
	WA/ /	MP		2489/2025
119	D-WA/20475/2025	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	
	WA/ /	MP		2490/2025
120	D-WA/20596/2025	SURYA PRAKASH MISHRA	BISWABIHARI MOHANTY	
	WA/ /	MP		2491/2025

121	D-WA/20596/2025 WA/ /	SURYA PRAKASH MISHRA MP	BISWABIHARI MOHANTY	2492/2025
122	D-WA/20659/2025 WA/ /	STATE OF ODISHA MP	SANJAY RATH,A.G.A	2493/2025
123	D-WA/20659/2025 WA/ /	STATE OF ODISHA MP	SANJAY RATH,A.G.A	2494/2025
124	D-WA/20659/2025 WA/ /	STATE OF ODISHA MP	SANJAY RATH,A.G.A	2495/2025
125	D-WA/20683/2025 WA/ /	BIJAY SUKLA MP	TANMAY MISHRA	2496/2025
126	D-WP(C)/20463/2025 WP(C)/13983/2025	SABITRI BEURA MP	PRANAB RANJAN CHHATOI	8406/2025
127	D-WP(C)/20466/2025 WP(C)/14056/2025	GOPAL KRISHNA BEHERA MP	DILLIP KUMAR MOHAPATRA	8407/2025
128	D-WP(C)/13238/2025 WP(C)/9897/2025	MANKIND AGRITECH PVT. LTD., NEW DELHI MP	ANUSHUMAN RAY	8408/2025
129	D-WP(C)/20485/2025 WP(C)/14023/2025	HARDHIK ROUTRAY MP	PRAVASH CHANDRA JENA	8409/2025
130	D-WP(C)/20488/2025 WP(C)/14069/2025	HARDHIK ROUTRAY MP	PRAVASH CHANDRA JENA	8410/2025
131	D-WP(C)/20490/2025 WP(C)/ /	MINAKETAN THATI MP	BISWAJIT RANJAN TRIPATHY	8411/2025
132	D-WP(C)/20489/2025 WP(C)/14025/2025	HARDHIK ROUTRAY MP	PRAVASH CHANDRA JENA	8412/2025
133	D-WP(C)/20491/2025 WP(C)/14108/2025	DEBASISH PANDA MP	BISWABIHARI MOHANTY	8413/2025
134	D-WP(C)/20492/2025 WP(C)/14032/2025	MAMATA ROUTRAY MP	PRAVASH CHANDRA JENA	8414/2025
135	D-WP(C)/10679/2025 WP(C)/7674/2025	HIRANMAYEE NAYAK MP	PAMI RATH(SR.ADV)	8415/2025
136	D-WP(C)/20494/2025 WP(C)/14049/2025	MAMATA ROUTRAY MP	PRAVASH CHANDRA JENA	8416/2025
137	D-WP(C)/10679/2025 WP(C)/7674/2025	HIRANMAYEE NAYAK MP	BISWABIHARI MOHANTY, Mr. Subir Palit(S.A)	8417/2025
138	D-WP(C)/20500/2025 WP(C)/14088/2025	PRABHUDATTA PRADHAN MP	MANOJ KUMAR MOHANTY	8418/2025
139	D-WP(C)/20501/2025 WP(C)/ /	MAA BARABHUJA MANAGING TRUST, KHANNA MP	MANOJ KUMAR SAMANTARAY	8419/2025
140	D-WP(C)/36276/2024 WP(C)/20867/2024	HIMADRI BISWAL MP	ASHOK KUMAR MOHANTY	8420/2025
141	D-WP(C)/20505/2025 WP(C)/14137/2025	SUBRAT KUMAR BISWAL MP	KUNAL KUMAR SWAIN	8421/2025
142	D-WP(C)/20506/2025 WP(C)/14133/2025	BHABASHANKAR PARIDA MP	MANOJA KUMAR KHUNTIA	8422/2025
143	D-WP(C)/12235/2025 WP(C)/8875/2025	YOGAMAYA SAHU MP	RABINARAYAN MISHRA	8423/2025
144	D-WP(C)/12235/2025 WP(C)/8875/2025	YOGAMAYA SAHU MP	MANAS PATI	8424/2025
145	D-WP(C)/20508/2025 WP(C)/14116/2025	KAPILDEV SAHOO MP	MANOJA KUMAR KHUNTIA	8425/2025
146	D-WP(C)/18721/2025 WP(C)/12754/2025	DEBENDRANATH SAHOO MP		8426/2025
147	D-WP(C)/20520/2025 WP(C)/ /	MAHADEVE MALLIK MP	ARJUNA CHARANA BEHERA	8427/2025
148	D-WP(C)/16416/2025 WP(C)/13601/2025	SURYA NARAYAN DASH MP	SAMEER KUMAR DAS	8428/2025
149	D-WP(C)/20531/2025 WP(C)/14141/2025	CHANDAN PRADHAN MP	MANOJA KUMAR KHUNTIA	8429/2025
150	D-WP(C)/14911/2025 WP(C)/13105/2025	RASMITA MOHANTY MP	ADYASIDHI MISHRA	8430/2025
151	D-WP(C)/14819/2025 WP(C)/12777/2025	LUCKY TRANSPORT AND TRADING CO., SOULICK MP	DEV RAY	8431/2025
152	D-WP(C)/20533/2025	TITUNA DAS	MANOJA KUMAR KHUNTIA	

	WP(C)/ /	MP		8432/2025
153	D-WP(C)/16993/2025 WP(C)/11457/2025	M/S SOCIETY FOR ENVIRONMENTAL PROMOTION AND RESOURCE DEVELOPMENT (SEPHRD) MP		8433/2025
154	D-WP(C)/16160/2025 WP(C)/10917/2025	M/S. SOCIETY FOR ENVIRONMENTAL, PROTECTION AND DEVELOPMENT, BHADRAK MP		8434/2025
155	D-WP(C)/14839/2025 WP(C)/ /	SUVENDU MISHRA MP	BHAGABAN BEHERA	8435/2025
156	D-WP(C)/20544/2025 WP(C)/ /	JITENDRA NATH PATNAIK MP	UMESH CHANDRA PATNAIK	8436/2025
157	D-WP(C)/20542/2025 WP(C)/ /	M/S BALLURAM STEELS PRIVATE LTD MP	KSHIROD KUMAR SAHOO	8437/2025
158	D-WP(C)/1998/2025 WP(C)/1808/2025	SWARNALATA SAHOO MP	GOPINATH MISHRA	8438/2025
159	D-WP(C)/20549/2025 WP(C)/14146/2025	JOGESH KUMAR SAHU @ JOGESH SAHU MP	SAROJ KUMAR PADHY	8439/2025
160	D-WP(C)/20552/2025 WP(C)/ /	MD.YUSMAN KHAN MP	BISWABIHARI MOHANTY	8440/2025
161	D-WP(C)/13398/2025 WP(C)/10147/2025	NIRANJAN BEHERA MP	SAROJA KANTA SAMAL	8441/2025
162	D-WP(C)/20556/2025 WP(C)/14079/2025	NANDULAL RAJAHANSA MP	SUSHANTA KUMAR JOSHI	8442/2025
163	D-WP(C)/20560/2025 WP(C)/14081/2025	RINKU NAIK MP	SUSHANTA KUMAR JOSHI	8443/2025
164	D-WP(C)/20561/2025 WP(C)/ /	CHAKRADHAR BARIK MP	TRILOCHAN BARIK	8444/2025
165	D-WP(C)/20562/2025 WP(C)/ /	CHANDRAKALA DIGAL MP	JAGANNATH BHUYAN	8445/2025
166	D-WP(C)/20565/2025 WP(C)/ /	M/S JSW STEEL LIMITED MP	SARADA PRASANNA SARANGI	8446/2025
167	D-WP(C)/43720/2024 WP(C)/25594/2024	NALCO EMPLOYEES CENTRAL UNION, BBSR MP	BIJUKANTA KUMAR DALAI	8447/2025
168	D-WP(C)/20577/2025 WP(C)/14048/2025	SANJUKTA SETHI MP	ASHUTOSH MOHANTA	8448/2025
169	D-WP(C)/20578/2025 WP(C)/ /	ALIM MOHAMMAD MP	JANAKI KANTA MAHAPATRA	8449/2025
170	D-WP(C)/20570/2025 WP(C)/ /	SANTOSH KUMAR MAHAKUDA MP	BISWAJIT RANJAN TRIPATHY	8450/2025
171	D-WP(C)/20579/2025 WP(C)/14053/2025	SEIKH RIAJUDDIN MP	SOUMYA MISHRA	8451/2025
172	D-WP(C)/20581/2025 WP(C)/ /	PRAMOD NAYAK MP	UPENDRA KUMAR SAMAL	8452/2025
173	D-WP(C)/20584/2025 WP(C)/ /	M/S CHOUDHARY IRON AND STEEL INDUSTRIES MP	SHRIBANI PRASAD MOHANTY	8453/2025
174	D-WP(C)/20585/2025 WP(C)/ /	M/S MID EAST CARBON PVT LTD MP	BHABANI PRASAD MOHANTY	8454/2025
175	D-WP(C)/20588/2025 WP(C)/ /	SUBASH CHANDRA MISHRA MP	BISWAJIT RANJAN TRIPATHY	8455/2025
176	D-WP(C)/20590/2025 WP(C)/ /	SITARAM JENA MP	DR.NIRANJAN SWAIN	8456/2025
177	D-WP(C)/20592/2025 WP(C)/ /	M/S. NAGENDRA KUMAR PARIDA, BBSR MP	CHITTA RANAJAN DAS	8457/2025
178	D-WP(C)/20593/2025 WP(C)/14138/2025	PRAMOD KUMAR PRADHAN MP	MANOJA KUMAR KHUNTIA	8458/2025
179	D-WP(C)/1751/2017 WP(C)/1751/2017	BIDYUTPRAVA SAHOO MP	M/S.HARI HARA PANIGRAHY	8459/2025
180	D-WP(C)/20595/2025 WP(C)/ /	M/S.NAGENDRA KUMAR PARIDA, BBSR MP	CHITTA RANAJAN DAS	8460/2025
181	D-WP(C)/20599/2025 WP(C)/ /	AMARKANTA DHAL MP	NITYANANDA BEHURIA	8461/2025
182	D-WP(C)/20600/2025 WP(C)/14142/2025	HYUNDAI MOTOR INDIA LTD., GURUGRAM MP	MAHARANA MAHARANA	8462/2025
183	D-WP(C)/18285/2025 WP(C)/ /	DILIP RANJAN NAYAK MP	SURYA PRATAP DEO	8463/2025

184	D-WP(C)/20604/2025 WP(C)/14139/2025	RSP JEWELLERS PVT. LTD., BBSR MP	SOMYAJYOTI BISWAL	8464/2025
185	D-WP(C)/20605/2025 WP(C)/ /	ANIL RANA MP	DEBENDRA KUMAR DHAR	8465/2025
186	D-WP(C)/20610/2025 WP(C)/ /	SARASWATI PRADHAN MP	SABYASACHI SUTAR	8466/2025
187	D-WP(C)/20613/2025 WP(C)/ /	GYANA RANJAN PARIDA MP	GYANA RANJAN MAHAPATRA	8467/2025
188	D-WP(C)/20615/2025 WP(C)/ /	SAROJ KUMAR ROUT MP	GYANA RANJAN MAHAPATRA	8468/2025
189	D-WP(C)/20618/2025 WP(C)/ /	NRUSINGHA CHARAN SWAIN MP	GYANA RANJAN MAHAPATRA	8469/2025
190	D-WP(C)/20622/2025 WP(C)/ /	BISHNU CHANDRA DAS MP	GYANA RANJAN MAHAPATRA	8470/2025
191	D-WP(C)/20624/2025 WP(C)/ /	PRAMOD CHANDRA ROUT MP	GYANA RANJAN MAHAPATRA	8471/2025
192	D-WP(C)/20632/2025 WP(C)/ /	SUNDAR MOHAN BEHERA MP	GYANA RANJAN MAHAPATRA	8472/2025
193	D-WP(C)/16124/2022 WP(C)/16124/2022	PADMANAV DASH MP		8473/2025
194	D-WP(C)/20635/2025 WP(C)/ /	BIDYADHAR PADHI MP	BINAYA KUMAR MOHANTY	8474/2025
195	D-WP(C)/20637/2025 WP(C)/ /	SURENDAR SINGH MP	SRIKANTA MAHUNTA	8475/2025
196	D-WP(C)/20640/2025 WP(C)/ /	AMIT KUMAR AGARWAL MP	RAMESH AGARWAL	8476/2025
197	D-WP(C)/18752/2018 WP(C)/18752/2018	SANJAY KUMAR MAHARANA MP	DIPTIRANJAN MOHAPATRA	8477/2025
198	D-WP(C)/20338/2025 WP(C)/ /	RATNAKAR KAMAR MP	DIPTI RANJAN BHOKTA	8478/2025
199	D-WP(C)/45723/2024 WP(C)/27197/2024	DAMODAR DAS MP	SUKANTA KUMAR DALAI	8479/2025
200	D-WP(C)/20653/2025 WP(C)/ /	BASANTA KUMAR PADHI MP	AKSHAYA KUMAR JENA	8480/2025
201	D-WP(C)/20657/2025 WP(C)/ /	BLOCK MISSION SHAKTI MAHASANGHA MP	PRONAB MOHANTY BHOJ POKHRI LEVEL FEDERATION , PURI	8481/2025
202	D-WP(C)/20658/2025 WP(C)/ /	CHINMAYEE SAHOO MP	AMIT PRASAD BOSE	8482/2025
203	D-WP(C)/20660/2025 WP(C)/ /	ALOK RANJAN PARIDA MP	BHABANI PRASAD MOHANTY	8483/2025
204	D-WP(C)/20672/2025 WP(C)/ /	KANAK VARDHAN SAHOO MP	SUBHANKAR ROUT	8484/2025
205	D-WP(C)/19498/2025 WP(C)/13299/2025	BIRENDRA KHASKEL MP	SHRADHA DAS	8485/2025
206	D-WP(C)/19498/2025 WP(C)/13299/2025	BIRENDRA KHASKEL MP	SHRADHA DAS	8486/2025
207	D-WP(C)/20678/2025 WP(C)/ /	INDIRA PASUPALAK MP	ASHOK DAS	8487/2025
208	D-WP(C)/20680/2025 WP(C)/ /	KISHORE CHANDRA NAIK MP	ABHILASH MISHRA	8488/2025
209	D-WP(C)/20686/2025 WP(C)/ /	JOYNARAYANS, CHOUDHRY BAZAR, CUTTACK MP	SINHASANKAR CHAINI	8489/2025
210	D-WP(C)/20687/2025 WP(C)/ /	SUSHANTA KUMAR SAHOO MP	RAJIB RATH	8490/2025
211	D-WP(C)/20688/2025 WP(C)/ /	KAPILASH INFRASOL PROJECT PVT. LTD., BBSR MP	SUBHAYA RANJAN MOHANTY	8491/2025
212	D-WP(C)/20690/2025 WP(C)/ /	UNION OF INDIA MP	RUPESH KUMAR KANUNGO	8492/2025
213	D-WP(C)/20689/2025 WP(C)/ /	MINATI SANTI MP	SAMEER KUMAR DAS	8493/2025
214	D-WP(C)/20696/2025 WP(C)/ /	SUBHASHREE ROUT MP	SOURAV SUMAN BHUYAN	8494/2025
215	D-WP(C)/20697/2025	HIMANSU SEKHAR MISHRA	SURYAKANTA DASH	

	WP(C)/ /	MP		8495/2025
216	D-WP(C)/20698/2025	HIMANSU SEKHAR MOHANTY	ARPIT SIKDAR	
	WP(C)/ /	MP		8496/2025
217	D-WP(C)/17601/2025	SUBASH CHANDRA BEHERA	DIPTI RANJAN BHOKTA	
	WP(C)/ /	MP		8497/2025
218	D-WP(C)/19474/2025	RAMAKANTA DASH	ABHIMANYU PARIDA	
	WP(C)/ /	MP		8498/2025